

DEVSHANKER DAVE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal under Government's consideration to strictly implement birth control measures for employees of Central and State Governments, LIC, Public Sector Undertakings, Nationalised Banks and to restrict the size of their families;

(b) if so, whether Government have made any norms and rules for those employees who are having more than two children, regarding ration cards, bank's financial assistance, loans, medical facilities further promotions etc.; and

(c) whether this is likely to be extended to all sections of population?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) No, Sir.

(c) A package of incentives/disincentives under the Family Welfare Programme has been formulated for all sections of population.

#### **Killer Infection Haunts AIIMS**

310. SHRI H. HANUMANTHAPPA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention have been drawn to the news item which appeared in the Hindu dated the 11th November, 92 under the caption "Killer infection haunts AIIMS"; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b) Yes Sir. The Hospital Infection Control Committee of AIIMS reviewed

the matter in detail and found the samples obtained from the CTVS Department to be either sterile or within acceptable limits. The two patients mentioned in the said report were operated on two different dates and died 50 days and 26 days after the operations conducted by two different surgeons. Many patients operated in-between as also on the same day remained free from infection. It also emerged that the CTVS Centre has also followed all the standard procedures of infection control.

#### **W.H.O. report on banning of drugs for treating Diarrhoea**

311. SHRI ISH DUTT YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that W.H.O. in its recent report have recommended banning of a number of drugs given to children for treatment of diarrhoea; and

(b) if so, what is the reaction of the Government of India in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) W.H.O. had brought out a publication in 1990 entitled 'The Rational Use of Drugs in the Management of Acute Diarrhoea in Children'. In this publication, procedure for administering different classes of drugs such as antibiotics, antiparasitic to children has been mentioned. It also cautions that anti-motility drugs like diphenoxylate, loperamide should not be administered to children.

(b) The Government have already asked the manufacturers of anti-motility drugs like diphenoxylate to give necessary precaution that these drugs should not be administered to children below the age of 6 years and that precautionary statement to this effect be given in the package insert of these

drugs. The Government is, however, again reviewing the continued marketing of all antidiarrhoeal preparations moving in the market in consultation with experts.

#### Doctor—Population Ratio

312. SHRI V. GOPALSAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the ratio of doctors to the existing population, State-wise; and

(b) the steps taken by Government to provide medical service in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI O.K. THARA DEVI SIDDHARTHA): (a) A Statement showing the number of doctors

and average population served in different State/UTs in 1990 is attached. (See below).

(b) Health is a State subject. In the rural areas services are provided through a network of integrated health and family welfare delivery system. Health care programmes have been restructured and reoriented from time to time for attaining the objectives of national health policy for 'Health For All' by 2000 A.D. Priority has been accorded to consolidation of the rural health infrastructure viz., sub-centres, primary health centres and community health centres. However, the Central Government also supplements these efforts through investment in communicable and non-communicable diseases control and eradication programmes.

#### Statement

Number of Doctor's and Average population served in different STATES/UTs-1990

Sl. No.	States/UTs	Doctors engaged under Govt. agency	Total	Population served by per doctor	period to which dates is related
1.	Andhra Pradesh	+	33283*	1:1924	31.12.90
2.	Arunachal Pradesh	233	233	1:3536	31.12.90
3.	Assam	2660	2660	1:8750	31.12.87
4.	Bihar	+	24486	1:3411	30.6.89
5.	Goa	517	517	1:2523	31.12.90
6.	Gujarat	2835	2835	1:13976	31.12.88
7.	Haryana	1294	1294	1:11705	31.01.87
8.	Himachal Pradesh	937	937	1:5350	31.12.89
9.	Jammu & Kashmir	+	3778*	1:1884	31.12.88
10.	Karnataka	+	31028*	1:1457	31.12.90
11.	Kerala	4163	4163	1:7213	31.12.90
12.	Madhya Pradesh	+	9060	1:6803	31.12.88
13.	Maharashtra	+	62770*	1:1179	31.12.89
14.	Manipur	668	668	1:2629	31.12.89
15.	Meghalaya	322	322	1:5557	31.12.90
16.	Mizoram	138	138	1:5123	31.12.90
17.	Nagaland	202	202	1:5401	31.12.89
18.	Orissa	4489	4489	1:6985	31.12.90
19.	Punjab	3462	3462	1:5642	31.12.89
20.	Rajasthan	+	13477*	1:3295	31.12.90